

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 01 of 2011,

Dated: 1st November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

D.P.S.C **Appellant (s)**

Versus

**West Bengal Electricity
Regulatory Commission** **Respondent(s)**

Counsel for the Appellant (s) : Dr. Samir Chakraborty
Mr. Shruti Verma
Mr. Atul Shanker Mathur

Counsel for the Respondent (s) : Mr. C.K. Rai &
Mr. Pratik Dhar for R-1

ORDER

Heard the learned counsel for the parties.

Judgment reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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